

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.302

IA-1854/2022 IA-6011/2022 IA-6035/2021 IA-5997/2021

In

IB-85(ND)/2021

IN THE MATTER OF:

GK Crystal Homes

.....APPLICANT/PETITIONER

Vs.

Ansals Lotus Melange Projects Pvt Ltd

....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr. Abhishek Parmar, Advocate

For the Respondent

: Mr. Mansumyer Singh, Advocate in IA-5997/2021.

Adv Vishnu for Respondent No.3

Adv. Anupam Dwivedi, Adv. for R-1 in IA-5997/2021.

ORDER

Let this matter be listed before the Regular Bench on **22.03.2023**.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**